

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI

Customs, Service Tax & Anti Dumping Branch

Weekly Statement of dispatch of order from 01/01/2018 to 05/01/2018

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
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FINAL ORDER

1					
2					
3		NIL			
4					
5					

Stay Order


1					
2					
3		NIL			
4					
5					

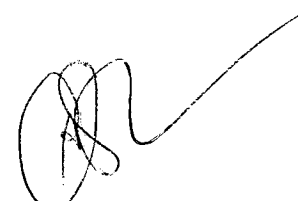
Misc. Orders

1					
2		NIL			
3					

Interim Order

1					
2		NIL			
3					


 DEPUTY REGISTRAR
 CUSTOMS BRANCHS



CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch

ST/

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI

Customs, Service Tax & Anti Dumping Branch

Weekly Statement of dispatch of order from 22/01/2018 to 25/01/2018

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
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FINAL ORDER

1					
2					
3		NIL			
4					
5					

Stay Order

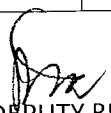
1					
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Misc. Orders

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Customs, Service Tax & Anti Dumping Branch

ST/:

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI

Customs, Service Tax & Anti Dumping Branch

Weekly Statement of dispatch of order fro 08/01/2018 to 12/01/2018

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
Final Orders					
1	ST/50064/2014- CU[DB]		FO/ST/A/58323/2017	04/01/2018	08/01/2018
2	C/216/2012-CU[DB]		FO/C/A/58266/2017	04/01/2018	08/01/2018
3	C/2663/2012-CU[DB]		FO/C/A/58264/2017	04/01/2018	08/01/2018
4	C/55090/2013-CU[DB]		FO/C/A/58263/2017	04/01/2018	08/01/2018
5	C/57013/2013-CU[DB]		FO/C/A/58309/2017	04/01/2018	08/01/2018
6	C/496/2010-CU[DB]		FO/C/A/58300/2017	04/01/2018	08/01/2018
7	C/392/2011-CU[DB]		FO/C/A/58275/2017	04/01/2018	08/01/2018
8	C/40/2011-CU[DB]		FO/C/A/58301/2017	04/01/2018	08/01/2018
9	C/143/2011-CU[DB]		FO/C/A/58302/2017	04/01/2018	08/01/2018
10	C/339/2011-CU[DB]		FO/C/A/58271/2017	04/01/2018	08/01/2018
11	C/53518/2015-CU[DB]		FO/C/A/58268/2017	04/01/2018	08/01/2018
12	C/50984/2015-CU[DB]		FO/C/A/58267/2017	04/01/2018	08/01/2018
13	ST/53904/2014- CU[DB]		FO/ST/A/58317- 58318/2017	04/01/2018	08/01/2018
14	ST/4128/2012-CU[DB]		FO/ST/A/58319/2017	04/01/2018	08/01/2018
15	ST/1605/2011-CU[DB]		FO/ST/A/58320/2017	04/01/2018	08/01/2018

16	C/356/2011-CU[DB]		FO/C/A/58279/2017	04/01/2018	08/01/2018
17	C/289/2011-CU[DB]		FO/C/A/58299/2017	04/01/2018	08/01/2018
18	C/371/2011-CU[DB]		FO/C/A/58276/2017	04/01/2018	08/01/2018
19	C/555/2011-CU[DB]		FO/C/A/58274/2017	04/01/2018	08/01/2018
20	C/588/2011-CU[DB]		FO/C/A/58273/2017	04/01/2018	08/01/2018
21	C/375/2011-CU[DB]		FO/C/A/58277/2017	04/01/2018	08/01/2018
22	C/374/2011-CU[DB]		FO/C/A/58278/2017	04/01/2018	08/01/2018
23	ST/55147/2013-CU[DB]		FO/ST/A/58260/2017	04/01/2018	08/01/2018
24	ST/59017/2013-CU[DB]		FO/ST/A/58256-58257/2017	04/01/2018	08/01/2018
25	ST/50752/2014-CU[DB]		FO/ST/A/58259/2017	04/01/2018	08/01/2018
26	C/115/2012-CU[DB]		FO/C/A/58288/2017	04/01/2018	08/01/2018
27	ST/60516/2013-CU[DB]		FO/ST/A/58321-58322/2017	04/01/2018	08/01/2018
28	ST/50518/2014-CU[DB]		FO/ST/A/58280/2017	04/01/2018	08/01/2018
29	ST/242/2012-CU[DB]		FO/ST/A/58265/2017	04/01/2018	08/01/2018
30	ST/52206/2014-CU[DB]		FO/ST/A/58310/2017	04/01/2018	08/01/2018
31	ST/50517/2014-CU[DB]		FO/ST/A/58308/2017	04/01/2018	08/01/2018
32	ST/51561/2014-CU[DB]		FO/ST/A/58270/2017	04/01/2018	08/01/2018

33	ST/4021/2012-CU[DB]		FO/ST/A/58233/2017	04/01/2018	08/01/2018
34	ST/1258/2011-CU[DB]		FO/ST/A/58234/2017	04/01/2018	08/01/2018
35	ST/651/2012-CU[DB]		FO/ST/A/58235/2017	04/01/2018	08/01/2018
36	ST/59088/2013-CU[DB]		FO/ST/A/58258/2017	04/01/2018	08/01/2018
37	C/51597/2017-CU[DB]		FO/C/A/58388/2017	04/01/2018	08/01/2018
38	ST/102/2012 CU[DB]		FO/ST/A/58390/2017	04/01/2018	08/01/2018
39	ST/53118/2014-CU[DB]		FO/ST/A/58392-58394/2017	05/01/2018	10/01/2018
40	ST/51814/2014-CU[DB]		FO/ST/A/58397/2017	05/01/2018	10/01/2018
41	ST/3395/2012-CU[DB]		FO/ST/A/58396/2017	05/01/2018	10/01/2018
42	C/51741/2017-CU[DB]		FO/C/A/58414/2017	05/01/2018	10/01/2018
43	ST/50909/2014-CU[DB]		FO/ST/A/58372/2017	05/01/2018	10/01/2018
44	ST/52073/2014-CU[DB]		FO/ST/A/58373/2017	05/01/2018	10/01/2018
45	ST/56674/2013-CU[DB]		FO/ST/A/58359/2017	05/01/2018	10/01/2018
46	C/50841/2017-CU[DB]		FO/C/A/58413/2017	05/01/2018	10/01/2018
47	C/52666/2015-CU[DB]		FO/C/A/58425/2017	05/01/2018	10/01/2018
48	C/50400/2017-CU[DB]		FO/C/A/58389/2017	05/01/2018	10/01/2018
49	ST/40/2011-CU[DB]		FO/ST/A/58636/2017	05/01/2018	10/01/2018
50	ST/787/2010-CU[DB]		FO/ST/A/58638/2017	05/01/2018	10/01/2018

51	ST/51096/2014-CU[DB]		FO/ST/A/58634-58635/2017	05/01/2018	10/01/2018
52	C/52006/2014-CU[DB]		FO/C/A/58374-58377/2017	05/01/2018	10/01/2018
53	ST/324/2012-CU[DB]		FO/ST/A/58379/2017	05/01/2018	12/01/2018
54	ST/3456/2012-CU[DB]		FO/ST/A/58378/2017	05/01/2018	12/01/2018
55	ST/1817/2010-CU[DB]		FO/ST/A/58412/2017	05/01/2018	12/01/2018
56	ST/50170/2014-CU[DB]		FO/ST/A/58404/2017	05/01/2018	12/01/2018
57	ST/315/2011-CU[DB]		FO/ST/A/58380/2017	05/01/2018	12/01/2018
58	ST/1599/2011-CU[DB]		FO/ST/A/58403/2017	05/01/2018	12/01/2018
59	ST/1526/2011-CU[DB]		FO/ST/A/58410-58411/2017	05/01/2018	12/01/2018
60	ST/60499/2013-CU[DB]		FO/ST/A/58418/2017	05/01/2018	12/01/2018
61	ST/494/2012-CU[DB]		FO/ST/A/58424/2017	05/01/2018	12/01/2018
62	ST/3948/2012-CU[DB]		FO/ST/A/58436/2017	05/01/2018	12/01/2018
63	ST/60468/2013-CU[DB]		FO/ST/A/58417/2017	05/01/2018	12/01/2018
64	ST/50901/2017-CU[DB]		FO/ST/A/58329-58353/2017	05/01/2018	12/01/2018
65	ST/51579/2014-CU[DB]		FO/ST/A/58361/2017	05/01/2018	12/01/2018
66	ST/732/2011-CU[DB]		FO/ST/A/58362/2017	05/01/2018	12/01/2018
67	ST/51302/2017-CU[DB]		FO/ST/A/58363-58364/2017	05/01/2018	12/01/2018

68	ST/52893/2014-CU[DB]		FO/ST/A/58381/2017	05/01/2018	12/01/2018
69	ST/53424/2014-CU[DB]		FO/ST/A/58386/2017	05/01/2018	12/01/2018
70	ST/59777/2013-CU[DB]		FO/ST/A/58395/2017	05/01/2018	12/01/2018
71	ST/511/2009-CU[DB]		FO/ST/A/58360/2017	05/01/2018	12/01/2018
72	ST/726/2011-CU[DB]		FO/ST/A/58401/2017	05/01/2018	12/01/2018
73	ST/1675/2010-CU[DB]		FO/ST/A/58391/2017	05/01/2018	12/01/2018

MISC ORDERS

1	ST/60643/2013-CU[DB]	ST/ROM/50864/2017	MO/50781/2017		
2	C/52518/2016-CU[DB]	C/ROM/50890/2017	MO/50780/2017		
3	C/50804/2017-CU[DB]	C/ROM/50892/2017	MO/50778/2017		
4	C/51832/2017-CU[DB]	C/MISC/50972/2017	MO/50818-50819/2017		
5	C/52747/2015-CU[DB]	C/ROA/50783/2017	MO/50820/2017		
6	ST/58683/2013-CU[DB]	ST/ROA/50785/2017	MO/50007/2018		
7	ST/51527/2017-CU[DB]	ST/MISC/51016/2017	MO/50005/2018		
8	ST/57166/2013-CU[DB]	ST/ROA/50893/2017	MO/50008/2018		
9	C/50670/2017-CU[DB]	C/ROM/50960/2017	MO/50784/2017		
10	C/722/2002-CU[DB]	C/ROA/50939/2017	MO/50823/2017		
11	ST/52917/2015-CU[DB]	ST/MISC/50958/2017	MO/50825/2017		
12	ST/52825/2015-CU[DB]	ST/MISC/50946/2017	MO/50824/2017		
13	C/53499/2014-CU[DB]	C/ROA/50794/2017	MO/50828/2017		

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uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

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Deputy REGISTRAR

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI

Customs, Service Tax & Anti Dumping Branch

Weekly Statement of dispatch of order fro 15/01/2018 to 19/01/2018

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
Final Orders					
1	C/56666/2013-CU[DB]		FO/C/A/58616/2017	11/01/2018	17/01/2018
2	C/51674/2017-CU[DB]		FO/C/A/58619/2017	11/01/2018	17/01/2018
3	C/180/2011-CU[DB]		FO/C/A/58618/2017	11/01/2018	17/01/2018
4	ST/60452/2013-CU[DB]		FO/ST/A/58569/2017	11/01/2018	17/01/2018
5	ST/60192/2013-CU[DB]		FO/ST/A/58488-58491/2017	11/01/2018	17/01/2018
6	AD/51713/2017-CU[DB]		FO/AD/A/58289-58295/2017	11/01/2018	17/01/2018
7	ST/50440/2014-CU[DB]		FO/ST/A/58281/2017	11/01/2018	17/01/2018
8	ST/725/2009-CU[DB]		FO/ST/A/58435/2017	11/01/2018	17/01/2018
9	ST/52556/2014-CU[DB]		FO/ST/A/58431-58432/2017	11/01/2018	17/01/2018
10	ST/987/2009-CU[DB]		FO/ST/A/58429/2017	11/01/2018	17/01/2018
11	ST/50165/2014-CU[DB]		FO/ST/A/58282/2017	11/01/2018	17/01/2018
12	C/2/2010-CU[DB]		FO/C/A/58599/2017	11/01/2018	17/01/2018
13	ST/53717/2015-CU[DB]		FO/ST/A/58567-58568/2017	11/01/2018	17/01/2018
14	ST/60452/2013-CU[DB]		FO/ST/A/58569/2017	11/01/2018	17/01/2018
15	C/50558/2017-CU[DB]		FO/C/A/58597/2017	11/01/2018	17/01/2018

16	AD/51593/2017-CU[DB]		FO/AD/A/58470-58474/2017	11/01/2018	17/01/2018
17	C/50099/2017-CU[DB]		FO/C/A/58446-58450/2017	11/01/2018	17/01/2018
18	ST/51865/2014-CU[DB]		FO/ST/A/58562/2017	11/01/2018	17/01/2018
19	ST/60164/2013-CU[DB]		FO/ST/A/58560/2017	11/01/2018	17/01/2018
20	ST/705/2012-CU[DB]		FO/ST/A/58549/2017	11/01/2018	17/01/2018
21	ST/1472/2011-CU[DB]		FO/ST/A/58548/2017	11/01/2018	17/01/2018
22	ST/53027/2014-CU[DB]		FO/ST/A/58547/2017	11/01/2018	17/01/2018
23	C/51863/2017-CU[DB]		FO/C/A/58613/2017	11/01/2018	17/01/2018
24	C/51669/2017-CU[DB]		FO/C/A/58614/2017	11/01/2018	17/01/2018
25	ST/1758/2012-CU[DB]		FO/ST/A/58476/2017	11/01/2018	17/01/2018
26	ST/51888/2017-CU[DB]		FO/ST/A/58565/2017	11/01/2018	17/01/2018
27	AD/51704/2017-CU[DB]		FO/AD/A/58242/2017	11/01/2018	17/01/2018
28	AD/51569/2017-CU[DB]		FO/AD/A/58298/2017	11/01/2018	17/01/2018
29	ST/59970/2013-CU[DB]		FO/ST/A/58617/2017	11/01/2018	17/01/2018
30	C/50458/2017-CU[DB]		FO/C/A/58570/2017	11/01/2018	17/01/2018
31	ST/60371/2013-CU[DB]		FO/ST/A/58576/2017	12/01/2018	19/01/2018
32	ST/2300/2012-CU[DB]		FO/ST/A/58593-58594/2017	12/01/2018	19/01/2018

33	ST/2131/2012-CU[DB]		FO/ST/A/58595-58596/2017	12/01/2018	19/01/2018
34	ST/121/2010-CU[DB]		FO/ST/A/58406-58408/2017	12/01/2018	19/01/2018
35	ST/55685/2013-CU[DB]		FO/ST/A/58615/2017	12/01/2018	19/01/2018
36	ST/50880/2014-CU[DB]		FO/ST/A/58574-58575/2017	12/01/2018	19/01/2018
37	ST/84/2012-CU[DB]		FO/ST/A/58571-58573/2017	12/01/2018	19/01/2018
38	ST/1419/2010-CU[DB]		FO/ST/A/58620/2017	12/01/2018	19/01/2018
39	ST/60430/2013-CU[DB]		FO/ST/A/58621/2017	12/01/2018	19/01/2018
40	ST/50422/2014-CU[DB]		FO/ST/A/58624-58626/2017	12/01/2018	19/01/2018
41	ST/1330/2011-CU[DB]		FO/ST/A/58477/2017	12/01/2018	19/01/2018
42	ST/50408/2014-CU[DB]		FO/ST/A/58475/2017	12/01/2018	19/01/2018
43	C/51039/2017-CU[DB]		FO/C/A/58545/2017	12/01/2018	19/01/2018
44	C/51707/2017-CU[DB]		FO/C/A/58541-58543/2017	12/01/2018	19/01/2018
45	ST/2193/2012-CU[DB]		FO/ST/A/58561/2017	12/01/2018	19/01/2018
46	AD/51787/2017-CU[DB]		FO/AD/A/58297/2017	12/01/2018	19/01/2018

MISC ORDERS

1	C/50933/2017-CU[DB]	C/MISC/50920/2017	MO/50801/2017	12/01/2018	19/01/2018
2					
3					
4					

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